

[Shri A. C. George]

Amendment Rules, 1971 (Hindi and English versions) published in Notification No. S00.5260 in Gazette of India dated the 1st December, 1971, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in Library. See No. LT-1296/71]

BY GOVERNMENT ON VARIOUS ASSURANCES, PROMISES ETC.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND) : I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha :—

STATEMENTS SHOWING ACTION TAKEN

FOURTH LOK SABHA.

- (1) Statement No. XVIII
- (2) Statement No. XXXVI
- (3) Statement No. XXII
- (4) Statement No. XXVIII
- (5) Statement No. XVIII
- (6) Statement No. XVI
- (7) Statement No. XVIII
- (8) Statement No. IX
- (9) Statement No. VIII

First Session, 1967.
Fourth Session, 1968.
Sixth Session, 1968.
Seventh Session, 1969.
Eighth Session, 1969.
Ninth Session, 1969.
Tenth Session, 1970.
Eleventh Session, 1970.
Twelfth Session, 1970.

FIFTH LOK SABHA.

- (10) Statement No. V
- (11) Statement No. VI
- (12) Statement No. I

First Session, 1971.
Second Session, 1971.
Third Session, 1971.

[Placed in Library. See No. LT-1297/71]

PASSPORTS (THIRD AMENDMENT) RULES, 1971

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : I beg to lay on the Table a copy of the Passports (Third Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G.S.R. 1783 in Gazette of India dated the 24th November, 1971, under sub-section (3) of section 24 of the Passports Act, 1967 [Placed in Library. See No. LT-1298/71]

CENTRAL APPRENTICESHIP COUNCIL (AMENDMENT) RULES, 1971

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION

(SHRI BALGOVIND VERMA): I beg to lay on the Table a copy of the Central Apprenticeship Council (Amendment) Rules, 1971 (Hindi and English versions) published in notification No. G.S.R. 1062 in Gazette of India dated the 24th July, 1971, under sub-section (3) of section 37 of the Apprentices Act, 1961. [Placed in Library. See No. LT-1299/71] 10.02 hrs.

ELECTION TO COMMITTEE

NATIONAL SHIPPING BOARD

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : I beg to move :

That in pursuance of sub-section (2) (a) of Section 4 of the